### GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

# RAJYA SABHA UNSTARRED QUESTION NO. 3031 TO BE ANSWERED ON 26.03.2025

#### MINI-ANGANWADI CENTRES IN ODISHA

#### 3031. DR. SASMIT PATRA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the guidelines for setting up Mini-Anganwadi Centres (Mini-AWCs), including the criteria for their establishment and operational standards;
- (b) the number of Mini-Anganwadi Centres currently operational in the State of Odisha, and the facilities provided in these centres, such as nutrition, healthcare and education services;
- (c) whether Government has received proposals from the State of Odisha for setting up additional Mini-AWCs, and, if so, the details of such proposals, including district-wise action taken; and
- (d) whether Government proposes to allocate additional funds or enhance the budget for upgrading Mini-AWCs, including construction of permanent buildings and, if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d) Earlier, there was a provision of setting up Mini Anganwadi Centre for which population norms were as follows;

| Project                                 | Population | No. of Mini-AWC |
|---|------------|-----------------|
| Rural/Urban Projects                    | 150-400    | 1               |
| Tribal/Riverine/Desert, Hilly and other | 150-300    | 1               |
| difficult areas/Projects                |            |                 |

Government of India has taken a policy decision to upgrade all Mini AWCs to full-fledged Anganwadi Centres with one worker and one helper each to carry out various responsibilities more effectively under Saksham Anganwadi and Poshan 2.0, keeping in view the importance of nutrition and Early Childhood Care & Education.

Out of 1,16,852 Mini-AWCs in 23 States/UTs, approval for upgradation of 88,716 mini AWCs has been conveyed to 20 States/UTs including State of Maharashtra as per proposals submitted

by them. The State of Odisha had 10,416 mini Anganwadi Centres and all mini Anganwadi Centres have been upgraded to main Anganwadi Centres by the State.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The Central Government is responsible for overall policy and broad planning and the State Governments are responsible for day-to-day program implementation.

Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of 50000 AWCs buildings over a period of five years @10000 AWCs per year. The cost norms for construction of Anganwadi Centres in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been revised from Rs.7 Lakh per AWC to Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15<sup>th</sup> Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between the Centre and the States/UTs in the prescribed cost sharing ratio. Further, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

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